

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 17-12-2025 To 17-12-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	4490/2025	TARUN HALDER Mobile:8481069979 Email:MDSEESHAN2810@GMAIL.COM	MD ZEESHANUZ ZAMAN	19-01-2026	RI STAMP MISSING
2	CO	4500/2025	SUBHAMOY MUKHAPADHYAY Mobile:9064701321 Email:PARVEJALAMADVOCATE@GMAIL.COM	PARVEJ ALAM	19-01-2026	NO DECLARATION OF ADV OF CAVEAT IN BACKSHEET
3	CO	4506/2025	MIJANUL ISLAM AND ANR. Mobile:8371864224 Email:ADVHAMIDUR@GMAIL.COM	HAMIDUR RAHAMAN	19-01-2026	RESPONDENT SERIAL NO. MISMATCH IN CAUSE TITLE
4	CO	4508/2025	KASHEM SEKH Mobile:8371864224 Email:ADVHAMIDUR@GMAIL.COM	HAMIDUR RAHAMAN	19-01-2026	RESPONDENT SL. NO. DOES NOT MATCH.
5	CO	4513/2025	TANDRA ROY Mobile:8348627421 Email:ADVSUBHAJIT.LEGAL2024@GMAIL.COM	SUBHAJIT BARMAN	19-01-2026	LOWER COURT CASE TYPE DOES NOT MATCH WITH C/C
6	CO	4514/2025	VINAY JAIN AND ORS. Mobile:9804723473 Email:SHIPROVONESEAL@GMAIL.COM	SHIPROVON KUJMAR SEAL	19-01-2026	LOWER COURT DISTRICT DOES NOT MATCH
7	CPAN	2071/2025	TAPASI BHATTACHARYA Mobile:9831267125 Email:IQBALM.MYID@GMAIL.COM	IQBAL HUSSAIN	19-01-2026	WRONG NOMENCLATURE
8	CPAN	2076/2025	AYON GHOSH AND ORS Mobile:9088203041	DEBASISH KUNDU	19-01-2026	NO BACKSHEET OF ADVOCATE ON RECORD
9	CRM (A)	4341/2025	SUBARNA DUTTA AND ANOTHER Mobile:9874305473 Email:FIRDOUS2305786@GMAIL.COM	GOPA BISWAS	19-01-2026	ATTACH DELIVERY REPORT OF ARTICLE NO. EW420885046IN
10	CRM (A)	4350/2025	JASIMUDDIN SHAIKH @ SEKH Mobile:7044063766 Email:SUMANTABABI2017@GMAIL.COM	SUMANTA DAS	19-01-2026	1) CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION ORDER DATE AT PARAGRAPH ONE (06-12-25/08-12-25)
11	CRM (A)	4354/2025	TAPAS GHOSH @ TAPESH GHOSH Mobile:9051311830	MD BANI ISRAIL	19-01-2026	1) CLARIFICATION NEEDED REGARDING ACT. (US 482 B.N.S.S) AT PARAGRAPH ONE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:ISRAIL.09.BANI@GMAIL.COM			
12	CRM (A)	4356/2025	SWAJIB SARKAR @ SAJIB SARKAR Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	19-01-2026	1) COMPLAINTANT IDENTITY DISCLOSED AT ALL ANNEXURES.....
13	CRM (A)	4359/2025	SUDIP CHAKRBORTY @ MUNNA AND ORS. Mobile:9932121493 Email:BAINLEGALASSOCIATES@GMAIL.COM	MRIGANKA BAIN	19-01-2026	1) CLARIFICATION NEEDED REGARDING 4TH PETITIONER NAME AT CAUSE TITLE PAGE (KATRICK/KARTICK).....
14	CRM(M)	2829/2025	ABHIJIT MONDAL Mobile:9830303763 Email:ALORTRIYA89@GMAIL.COM	ALOTRIYA MUKHERJEE	19-01-2026	3) P.S. CASE DETAILS WRONG IN PRAYER PARA -- previous rejection not complied properly
15	CRM(M)	2831/2025	MOUSUMI SARDAR Mobile:9051311830 Email:ISRAIL.09.BANI@GMAIL.COM	MD BANI ISRAIL	19-01-2026	WRONG SESSION TRIAL NUMBER SUBMITTED.
16	CRM(M)	2832/2025	PIYALI DEY Mobile:9051311830 Email:ISRAIL.09.BANI@GMAIL.COM	MD BANI ISRAIL	19-01-2026	WRONG SESSION TRIAL NUMBER SUBMITTED.
17	CRM(M)	2834/2025	ASHOK SAMANTA Mobile:9679113450 Email:ARPANKUMAR967@GMAIL.COM	ARPAN BAIRAGI	19-01-2026	FOR WANT OF ORIGINAL CERTIFIED COPY OF TRIAL COURT REJECTION ORDER
18	CRM(M)	2835/2025	PINTU MISTRY Mobile:8377058629 Email:SUBHOMOYDUTTA@GMAIL.COM	SUBHOMOY DUTTA	19-01-2026	1) NAME OF THE VICTIM GIRL IS DISCLOSED IN PAGE NO 5 OF THE PETETION 2)ST 02(12)2024 NEITHER MENTIONED IN THE CAUSE TITLE NOR IN THE 1ST PARA OF THE PETETION
19	CRM(M)	2836/2025	BISHAL @ VISHAL BISAL MAHATO Mobile:9830271526 Email:SKRD31@GMAIL.COM	DEBLINA DE	19-01-2026	CLARIFICATION NEEDED FROM LD ADVOCATE REGARDING LISTING DATE
20	CRM(M)	2840/2025	RUPCHAND BARMAN @ ANIL BARMAN Mobile:9830271526 Email:SKRD31@GMAIL.COM	MAITRAYEE DAS	19-01-2026	CLARIFICATION NEEDED FORM LD. ADVOCATE REGARDING LISTING DATE
21	CRM(M)	2859/2025	XXXXX Mobile:6290386886 Email:DUTTA.ANUBRATA@GMAIL.COM	ANUBRATA DUTTA	19-01-2026	1) PETITIONER IDENTITY IS BEING DISCLOSED IN SOME PAGES ... 2) CRM(M) 1252/2025 CASE TYPE WRONG IN 1ST PARA
22	CRM(M)	2864/2025	SATISH PRAMANIK Mobile:8420330060 Email:NSGHOSH37@GMAIL.COM	SOUVIK DEY	19-01-2026	1) LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY ... 2) MENTION LD TRIAL COURT

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						REJECTION DATE IN 1ST PARA
23	CRM(M)	2866/2025	MD NAJISH AHSAN @ NAJISH AHSAN Mobile:9830301633 Email:BISWAJIT369@GMAIL.COM	BISWAJIT MANNA	19-01-2026	1) ONLY LAST PAGE OF CRM(DB) 1755/2024 HAS BEEN ATTACHED WITH THE PETITION AT PAGE 32 2) PAGINATION OF ANNEXURES HAS BEEN DONE BY PENCIL
24	CRM (NDPS)	1694/2025	SUBROTO KARMAKAR @ SUBRATA AND ANR. Mobile:7003578904 Email:KOUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	19-01-2026	ATTACH ORDER COPY OF CRM(NDPS) 694/2025 WHICH IS MENTIONED IN 1ST PARA
25	CRR	5397/2025	XXX Mobile:9818105285 Email:CHAMBERS@SENLAUNCHAMBERS.COM	SAMSUL LASKAR	19-01-2026	DEFECTIVE AFFIDAVIT IN THIS PETITION
26	CRR	5421/2025	BISWAJIT GHOSH AND ANR. Mobile:9007108646 Email:MD_KHAIRUL@YAHOO.COM	MOHAMMAD KHAIRUL	19-01-2026	CLARIFICATION NEEDED IN THIS FILE REGARDING TRIAL COURT CASE TYPE
27	CRR	5437/2025	MD. JAHANGIR ISLAM @ JAHANGIR MONDAL @ MD. JAHANGIR ISLAM Mobile:9830265780 Email:B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	19-01-2026	SUPPLEMENTARY CHARGE SHEET MISSING IN THIS PETITION
28	CRR	5468/2025	ABDUL KARIM AND ANOTHER Mobile:7278450712 Email:MRARKACHAKRABORTY@GMAIL.COM	ARKA CHAKRABORTY	19-01-2026	AGE OF THE PETITIONER NO 2 MISSING. SECTIONS CORRESPONDING TO CRPC IS MISSING AND DATE OF F.I.R IN THE POLICE STATION IS MISSING.
29	FAT	538/2025	MUNMUN KUNDU Mobile:9433146562 Email:ARUP100@GMAIL.COM	ARUP BANERJEE	19-01-2026	SUBORDINATE COURT JUDGE NAME SPELLING WRONG
30	FMAT	493/2025	SK SAHEBJAN Mobile:9433366269 Email:PAMPA.ADVOCATE76@GMAIL.COM	PAMPA DEY (DHABAL)	19-01-2026	XEROX MISSING IN LIST OF DOCUMENTS AND DOCUMENT NO. 3 MISSING
31	RVW	400/2025	ASHOK KUMAR RAY Mobile:9831899025 Email:MOUMITA0600@GAMIL.COM	MOUMITA GHOSH	19-01-2026	INCOMPLETE LIST OF DOCUMENTS
32	WPA	28854/2025	M/S. DUTTA BROTHERS AND ORS. Mobile:9062726583 Email:DASSUBHANKAR751993@GMAIL.COM	SUBHANKAR DAS	19-01-2026	LOGO NOT FOUND.
33	WPA	29096/2025	PRABAL KANTI C CHATTERJEE AND ORS.	RAJA NANDY	19-01-2026	SUB CATEGORY CODE WRONG

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:7001596553 Email:RAJANANDY83@GMAIL.COM			
34	WPA	29165/2025	SIMANTA GHOSH AND ORS. Mobile:9804857232 Email:BISWASARKADEB@YAHOO.COM	ARKADEB BISWAS	19-01-2026	VOKA MUST BE ATTACHED TO LAST VOLUME
35	WPA	29195/2025	TITAGARH RAIL SYSTEMS LIMITED Mobile:8240797229 Email:ADV.ALISHA.DAS@GMAIL.COM	ALISHA DAS	19-01-2026	LOGO REQUIRED

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